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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

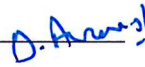
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.322/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	CCI Logistics Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Dhananjaya Naidu	Advocate	97044 75339	
		dhananjaya.adv gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai } Kopal Sharraf }		avinash@desai.law.office 9908888234	

ORDER

Learned counsel Mr.K.Dhananjaya Naidu present for Petitioner. Learned counsel Mr.Avinash Desai and Ms.Kopal Sharraf present for Respondent.

Respondent shall file counter within two weeks serving copy in advance to the Petitioner and file proof of service.

List the matter on 28.09.2018


MEMBER JUDICIAL